

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

103. C.P.(IB)-9(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Tushar Manharlal Shah
V/s.
Manu Impex Private Limited

Appearance

For Petitioner : Girish Utargale a/w Sarthak Utargale i/b M/S
Utargale & Co.

For Respondent: Rohit Agarwal

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Relist the matter on 22.08.2024.

Sd-
CHARANJEET SINGH GULATI
Member (Technical)
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Sd-
LAKSHMI GURUNG
Member (Judicial)